

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~  
16-1-18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	-	For hearing	Rule-6(2) of IB	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **ABHJIT ADUR**  
9663309317

*Petitioner*



**ORDER**

Counsel for Petitioner is present. Already we have heard the Counsel for Petitioner. Matter is listed today to hear the Counsel for Corporate Debtor. No representation for Corporate Debtor. This is the second time the matter is coming for hearing on the side of Corporate Debtor. Yet there is no representation for Corporate Debtor. However, objections were already filed on behalf of Corporate Debtor. List it for orders on 24.01.2018.

  
Member (T)

  
Member (J)